

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (NORTH-WEST)
ROHINI COURT COMPLEX, DELHI.**

Dated 12th February 2019

F2(2)/Judl./NW/RC/19/_____

To

Sh. G.R. Raghavender
Joint Secretary
Ministry of Law and Justice
(Department of Justice)
Jaisalmer House, 26, Mansingh Road
New Delhi-110011.

Sub: Sensitisation workshop with Judicial Officers of all District Courts of Delhi, Lawyers and Other Stakeholders- Regarding.

Sir,

With reference to your letter of even date, this is to apprise you that the sensitization workshops for Judicial Officers and Lawyers on "Enforcing Contracts" parameter under the "Ease of Doing Business" will be organized in Rohini Courts as per details given below:-

S.N.	Date of workshop	Participants	Time	Venue
1	18.02.19	Judicial Officers of North-West & North Districts.	4.00 p.m. onwards	5 th Floor, Conference Hall, Rohini Courts, Delhi.
2	19.02.19	Lawyers of Rohini Court Bar Association.	4.00 p.m. onwards	5 th Floor, Conference Hall, Rohini Courts, Delhi.

You are requested to attend the said workshop and make necessary presentations in this regard.

Thanking you,

Yours sincerely,



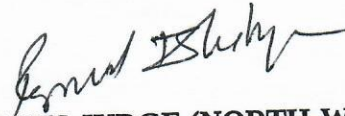
**(RAJNISH BHATNAGAR)
DISTRICT & SESSIONS JUDGE (NORTH-WEST)
ROHINI COURT COMPLEX: DELHI.**

No.F2(2)/Judl./NW/RC/19/ 1900-1906

Dated 12th February 2019

Copy forwarded to:-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. P.S. to the undersigned.
4. P.S. to the Ld. District & Sessions Judge (North), Rohini Courts, Delhi.
5. Record Officer, Rohini Courts, Delhi.
6. Web-site Committee, Rohini Courts, Delhi.
7. For uploading on Layers.



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ROHINI COURT COMPLEX: DELHI.**